Union Home Minister was held on 17.8.2009. There was consensus to launch coordinated joint anti-naxal operations and to focus on the development fronts. It is constantly the endeavor that the mechanism of *Inter-State* coordination functions in the most effective manner and towards that end, discussions and interactions with different States/Groups of States with reference to the specific *Inter-State* coordination requirements in different areas are held from time to time, both by the State themselves and by the Central Government.

Naxalism biggest threat to internal security

†2199. SHRI BRIJ BHUSHAN TIWARI: SHRI JANESHWAR MISHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that naxalism is the biggest threat to the internal security of the country;
 - (b) if so, whether Government is formulating any effective plan to counter naxalism;
- (c) if so, whether Government has any programme to bring naxalites into the mainstream in the country; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) Naxal menace is a serious internal security issue. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways.

States Governments have from time to time, appealed to the Left Wing Extremists to abjure violence and hold talks with the Government or any issues that are of concern to them. As far as the Central Government is concerned, it will welcome such talks between State Governments and left Wing Extremists provided Left Wing Extremist abjure violence and give up their so-called larmed struggle.

In order to bring naxalites into the mainstream, the States have their own surrender and rehabilitation policies. Government of India has recently approved/revised guidelines for surrender-cum-rehabilitation of naxalites in the naxal affected States which *inter alia* provides for an immediate grant of Rs. 1.5 lakh, a stipend of Rs. 2000 for three years, vocational training and incentives for surrender of weapons.

Policy of quiet diplomacy for solving Jammu and Kashmir problem

2200. SHRI ISHWAR SINGH: SHRI N.K. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

[†]Original notice of the question was received in Hindi.

- (a) whether Government has decided to follow the policy of quiet diplomacy to find a solution to the problem in Jammu and Kashmir;
- (b) if so, whether Government has invited leaders of all shades to come and discuss the issue;
 - (c) if so, the details of discussions held and outcome thereof; and
 - (d) to what extent the problem in Jammu and Kashmir is likely to be resolved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) The Central Government is holding talks with every shade of opinion in Jammu and Kashmir. In a speech on October 28, 2009, Prime Minister stated that talks could be held with anyone who had any meaningful ideas for promoting peace and development in Kashmir. He was also willing to carry all sections of the people in resolving the political and economic problems of Jammu and Kashmir. Some groups have indicated an interest in holding talks.

Pumping of fake notes into India by Pakistan

2201. SHRI N.K. SINGH: SHRI RAJKUMAR DHOOT:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Investigation Agency (NIA) which has recently submitted its first ever report has indicted Pakistan behind pumping fake notes into India;
 - (b) if so, the details thereof;
- (c) whether the Union Government on the basis of NIA report has taken any further action to check entry of fake notes in India; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) The National Investigation Agency (NIA) was directed to investigate a case relating to circulation of Fake Indian Currency Notes (FICNs) in the country. Investigation conducted by NIA has given indication about pumping fake notes by Pakistan into India. NIA has filed charge sheet in the Court against 07 accused.

To address the multi-dimensional aspects of the FICN menace, several agencies such as the RBI, the Ministry of Finance, the Ministry of Home Affairs, the intelligence Agencies of the Centre, the Central Bureau of Investigation (CBI), etc. are working in tandem to thwart the nefarious activity related to FICNs. The activities of these agencies are also periodically reviewed in a nodal group set up for this purpose. In this context, at the functional level, the CBI has been declared as the nodal agency for coordination with the States; the Directorate General.

Plan for modernization of police force in Maharashtra

2202. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of HOME AFFAIRS be pleased to state: